

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2014

Dated : 18th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Ms. Suparna Srivastava
with Ms. Nishtha Sikroria

Counsel for the Respondent(s): Mr. R.B. Singh for R-13
Mr. Bipin Gupta &
Mr. S.K. Bansal for R-3 to R-5.
Mr. K.S. Dhingra for R-1
Mr. Rajiv Srivastava for R-10

ORDER

Heard the learned counsel for the respondents.

All the parties may file their respective written submissions on or before 12th January, 2015 after serving copy thereof on the other side.

Post the matter for reporting compliance on 12th January, 2015.

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**